

Statement-II

Details of projects awaiting sanction by Planning Commission

<i>Sl. No.</i>	<i>Scheme</i>	<i>Installed Capacity (MW)</i>
1.	Puyankutty St. I	2 × 120
2.	Muvattupuzha	1 × 6
3.	Chimoni	1 × 2.5

Coal mining projects in West Bengal

701. SHRI AMAL DATTA : Will the Minister of ENERGY be pleased to state :

(a) the value of coal mining projects approved for West Bengal in the Seventh Five Year Plan;

(b) whether implementation of any of these projects has started; if so, the details thereof and the amount spent;

(c) the difficulties being encountered in implementation of the projects; and

(d) the steps taken so far to overcome these difficulties ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) Three projects with a total investment of Rs. 208.78 crore have been approved during the Seventh Five Year Plan Period. In addition Revised Cost Estimates/Revised Project Reports have been approved in respect of 2 projects costing Rs. 75.27 crores.

(b) The implementation of these projects has been taken up and at the end of March, 1986, an expenditure of Rs. 40.71 crores had been incurred,

(c) These projects are currently progressing as per schedule but implementation of one of the projects is likely to be affected due to non-availability of land.

(d) In order to expedite acquisition of land ministerial level meetings have been held

and the matter is being followed up by the Coal Company with the State Government authorities.

Outstanding dues from State Electricity Boards and Electricity Generating Undertakings to Coal India Ltd.

702. SHRI AMAL DATTA : Will the Minister of ENERGY be pleased to state :

(a) the dues of different State Electricity Boards and Electricity Generating Undertakings to Coal India Ltd. and other coal mining undertakings, indicating the period for which such amounts have been outstanding;

(b) the dues from National Thermal Power Corporation to Coal India Ltd. and other Coal mining undertakings with the period for which such amounts have been outstanding;

(c) the reasons given by the defaulting organisations for non-payment of dues :

(d) the steps being taken to recover the dues; and

(e) whether some penalties have been imposed on defaulting undertakings in any way till now and if so, the details thereof ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b) Outstanding dues (including full bills and claims for deductions) to CIL from State Electricity Boards and NTPC and Other Power Utilities as on 31.5.86 is given in Statement-I given below. The outstanding dues to SCCL is given in Statement-II given below.

(c) and (d). The reasons for non-payment of coal bills are constraints of resources with SEB's, disputes over grade of coal supplied etc.

Various steps are being taken to recover arrears, These include constant follow up by the Coal Companies at Govt. levels, resolution of disputes by mutual discussions, signing of agreements between Coal Companies and Electricity Boards etc.

A Standing Committee with Coal Controller as Chairman has also been constituted to decide claims for deductions or any part

thereof being outside the terms of contract between the concerned agencies.

(e) No, Sir.

Statement-I

Outstanding dues (including full bill and claims for deductions) to CIL from State Electricity Boards and Power utilities as on 31.5.86

(Figures in lakhs of Rs)

	Total Outstanding	One Month to One Year	One Year and above
A. Ele. Boards			
BSEB	4255	1282	2973
UPSEB	6500	2599	3901
OSEB	1770	1187	583
PSEB	4006	1489	2517
TNEB	679	662	17
HSEB	3024	1237	1787
RSEB	252	122	130
MSEB	4954	1551	3403
MPEB	4350	2391	1959
GEB	2489	1892	597
WBSEB	2398	1979	419
APEB	12	—	12
Total of 'A'	34689	16391	18298
B. Other Power Undertakings			
DPL	1904	491	1413
DVC	5480	1653	3827
DESU	1837	1118	719
BTPS	5827	1035	4792
CESC	224	207	17
NTPC	3378	3134	244
AEC AND OTHERS	444	333	111
OTHERS	50	34	16
Total of 'B'	19144	8005	11139
C. Total Dues (A+B)	53833	24396	29437

Statement-II

The dues from different State Electricity Boards to SCCL as on 18.7.1986 are indicated below :

(Figures in Rupees Lakhs)

	Current Bills	Interest	Total	No. of Days delay of payment Bills.
APSEB	214	248	462	1 to 5
MSEB	11	37	47	10 to 15
TNEB	101	75	176	10 to 15
CONTD.				
	326	360	686	
NTPC	112	98	210	

[Translation]

Complaints received and disposed of by Postal Department

703 SHRI JITENDRA PRASADA : Will the Minister of COMMUNICATIONS be pleased to state the number of complaints received and disposed of by Department during 1985-86 ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : The number of complaints received and disposed of during the year 1985-86 is as follows :

No. of complaints — 8,17,735 received :

No. of complaints — 8,27,765* disposed of :

(*This includes 10,030 complaints disposed of from those pending as on 1-4-85).

Philatelic Exhibitions held by Postal Department

704. SHRI JITENDRA PRASADA : Will the Minister of COMMUNICATIONS be

pleased to state, the number of Philatelic exhibitions held by Postal Department during 1985-86 ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : Three Philatelic Exhibitions were held by the Department of Posts during the financial year 1985-86. Out of these (three exhibitions, one was held at National level and the other two at circle level.

[English]

Long term export plan for Public Sector Units

705. SHRI INDRAJIT GUPTA : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have asked the public sector units to draw up long term export plans;

(b) if so, the details thereof; and

(c) the reaction of public sector units thereon ?